

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.1366
TO BE REPLIED ON 01.07.2019

RAJIV GANDHI NATIONAL FELLOWSHIP

1366 SHRI L.S. TEJASVI SURYA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of students admitted to classes IX and X under the Scheme of Pre-Matric Scholarship for Needy Scheduled Tribes so far, State-wise;
- (b) the details of the funds released by the Government in Karnataka under the Pre-Matric scheme during the last two years; and
- (c) the details of the institutions that have been covered under the umbrella of the Rajiv Gandhi National Fellowship Award in Karnataka?

ANSWER

**MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)**

(a): The Centrally Sponsored Scheme of Pre Matric Scholarship for Scheduled Tribes (ST) students (for Class IX & X) is implemented through States Governments/UT Administrations. The details of students admitted to classes IX and X under the Scheme are maintained by the concerned State Governments. The State-wise details of beneficiaries under the Scheme on the basis of information given by the State Governments for the last two years are given at Annexure.I.

(b): The details of the funds released by the Government in Karnataka under the scheme of Pre-Matric Scholarship for ST students during the last two years are as under:-

	Year	Funds released (amount Rs. in lakhs)
1	2017-18	1282.50
2	2018-19	1004.00

(c): During the year 2015-16, the two Central Sector scholarship schemes for Scheduled Tribe (ST) students viz., (i) Rajiv Gandhi National Fellowship for ST students and (ii) Top Class Education Scheme for ST students being implemented by the Ministry of Tribal Affairs were merged into a single Central Sector Scheme called 'National Fellowship and Scholarship for Higher Education of ST students'. As per para 3.1 of the scheme guidelines, as amended on 12.11.2018, the coverage of institutions in the country, including Karnataka, under the 'National Fellowship' component of the scheme is as follows:-

- (i) Universities/institutions/Colleges included under section 2(f) or 12(B) or 2(f) and 12(B) of UGC Act.
- (ii) Deemed to be Universities included under Section 3 of the UGC Act, 1956 and eligible to receive grants-in-aid from UGC.
- (iii) Universities/ Institutions/ Colleges funded by Central/ State Government.
- (iv) Institutes of National Importance.

The Universities/Institutions in which students have been studying and are in receipt of Fellowship amount so far under the Scheme of National Fellowship & Scholarship for Higher Education of ST students are as follows:-

1. Central University of Karnataka
2. Bangalore University
3. Gulbarga University
4. Karnataka University
5. Kuvempu University
6. Mangalore University
7. Tumkur University
8. University of Agricultural Sciences
9. University of Mysore
10. Kannada University
11. Manipal University
12. University of Horticulture Science
13. University of Agricultural Sciences, Raichur
14. University Of Agricultural & Horticultural Sciences, Shivamogga.
15. College of Fisheries, Mangalore
16. Sri Jayachamarajendra College Of Engineering
17. Vijayanagara Sri Krishnadevaraya University, Karnataka
18. Karnataka Folklore University
19. Sahyadri Science College Karnataka

Annexure I referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1366 for answer 01.07.2019 regarding Rajiv Gandhi National Fellowship

Details of State-wise beneficiaries under the Scheme of Pre-Matric Scholarship for ST students

Sl.No.	Name of the State/UT	2017-18	2018-19
		Beneficiaries	Beneficiaries (provisional)
1	Andaman & Nicobar	353	222
2	Andhra Pradesh	34529	59146
3	Arunachal Pradesh	3794	-
4	Assam	2740	79526
5	Bihar	-	12419
6	Chhattisgarh	191864	-
7	Dadar & Nagar Haveli	5226	-
8	Daman & Diu	468	-
9	Goa	3640	-
10	Gujarat	151113	139605
11	Himachal Pradesh	1705	-
12	Jammu & Kashmir	4979	-
13	Jharkhand	104942	-
14	Karnataka	59448	-
15	Kerala	14265	16245
16	Madhya Pradesh	362120	359092
17	Maharashtra	-	-
18	Manipur	9189	-
19	Meghalaya	966	-
20	Mizoram	9783	14880
21	Nagaland	10715	-
22	Odisha	211425	204916
23	Rajasthan	101696	-
24	Sikkim	212	-
25	Tamil Nadu	19651	-
26	Telangana	6196	-
27	Tripura	11662	-
28	Uttar Pradesh	-	-
29	Uttarakhand	6256	-
30	West Bengal	79030	9030
	Total	1407967	895081